

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

20.

C.P. (IB)/1271(MB)2020

CORAM:

MS. ANU J. SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 23.04.2024

NAME OF THE PARTIES:

Ajs Impex Private Limited

Vs

Shree Sai Krupa Ispat Limited

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Aniruth Purushothaman, Ld. Counsel for the Petitioner present. None for the Respondent.
2. Heard the Counsel and perused the records. **Reserved for orders.**

Sd/-

ANU J. SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)